

[Print](#)**Defective Case Register from 2025-01-27 to 2025-01-27**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|--------------------|----------------------------------|-------------------|---|
| 1 | D-ABLAPL/2720/2025 | AJIT CH MOHAPATRA | 2025-01-27 | .Petition not correctly addressed to Honorable Court |
| 2 | D-CRLREV/2663/2025 | JAJATI KESHARI KHUNTIA | 2025-01-27 | Receipt showing copy on (Vig.)not filed. 2.Occupation of deponent not stated. |
| 3 | D-CMP/3494/2025 | DEBASIS MISHRA | 2025-01-27 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED O.P No-3 since deceased in the Court below was made Party in this Petition be deleted |
| 4 | D-CRLMC/2591/2025 | SAMARENDRA BAHADUR | 2025-01-27 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Provision Of Law Not Correctly Furnished On Top Of Cause Title. |
| 5 | D-BLAPL/2728/2025 | BHABANI SHANKAR DASPARI | 2025-01-27 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 6 | D-CRLMC/2587/2025 | SAMARENDRA BAHADUR | 2025-01-27 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Provision Of Law Not Correctly Furnished On Top Of Cause Title. 2.Age of the petitioner no.4 mentioned in the affidavit does not tally with the cause title |
| 7 | D-BLAPL/2734/2025 | RAJIB LOCHAN PATTAIK | 2025-01-27 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 8 | D-WP(C)/2493/2025 | AKSHAYA KUMAR JENA | 2025-01-27 | 30-OTHER DEFECT (IF ANY) 1. Petition not correctly addressed to Honorable Court. 2.I.A. is not correctly addressed to Honorable court. 3.Some of the petitioners have executed vakaltnama vide separate sheet which is not accepted and signed by counsel. |
| 9 | D-BLAPL/2485/2025 | DURGADATTA MOHAPATRA | 2025-01-27 | As per Rejection order the date order mentioned in Index not tally with Petition and Annexure-2 and 3 . |
| 10 | D-BLAPL/2532/2025 | SURYAKANTA DWIBEDI | 2025-01-27 | .Petition not correctly addressed to Honorable Court |
| 11 | D-WA/3380/2025 | SUBHA BIKASH PANDA,A.G.A | 2025-01-27 | 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 345 days |
| 12 | D-CONTC/3468/2025 | ADV. | 2025-01-27 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 13 | D-BLAPL/919/2025 | ABHISIDDHANTA SAHOO | 2025-01-27 | 30-OTHER DEFECT (IF ANY) 1.Pages no 1 to 6 and 8 not notarized. 2 .The name of the Lower court does not tally cause title as well as Annexure no .2 . |

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| 14 | D-MATA/3358/2025 | SUJATA JENA | 2025-01-27 | 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 2 days. 2. Not correctly addressed. |
| 15 | D-CONTC/3236/2025 | ADV | 2025-01-27 | NOT PROPERLY ADDRESS TO THE HONBLE COURT |
| 16 | D-CRLMC/2679/2025 | OM PRAKASH SARAN | 2025-01-27 | . Age and Name of the Fathers of the petitioner in cause title not tally with affidavit. 2. Not signed by the Filing Advocate in V.nama. |
| 17 | D-WP(C)/3276/2025 | DAYANIDHI MISHRA | 2025-01-27 | Petition not correctly addressed to Honorable Court |
| 18 | D-ABLAPL/2659/2025 | BISWAJIT NAYAK | 2025-01-27 | 1. Date of annex.2 mentioned in the index not tally to annex.2 as annexed. 2..Receipt Showing Serv.copy To Vigilance not Filed. |
| 19 | D-TRP(C)/3259/2025 | NISHIKANT MISHRA | 2025-01-27 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 20 | D-ABLAPL/2665/2025 | SUDHANSU PRASAD MAHAPATRA | 2025-01-27 | 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 21 | D-CRLA/2656/2025 | SANJIB KUMAR BHANJADEO | 2025-01-27 | Provision of Law not correctly furnished in IA NO 301of 2025 |
| 22 | D-CMAPL/2277/2025 | ADV. | 2025-01-27 | 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2.25p.be paid |
| 23 | D-WP(C)/2765/2025 | SANJIB KHANDAYATRAY | 2025-01-27 | 30-OTHER DEFECT (IF ANY) 1. Court fee of Rs.6/ not paid on cause title of writ petition. 2. The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished. 3. Mobile numbers of all the counsel in vakaltnama not furnished. 4. Annexure-9 is not exhibited. 5. Petition not correctly addressed to Honorable Court. |
| 24 | D-WA/2985/2025 | H.N. TRIPATHY | 2025-01-27 | 1. Deficit court fees of Rs .6 / to be paid. 2. Appeal and I .A are not properly addressed . |
| 25 | D-ABLAPL/2707/2025 | RAMESH CHANDRA MAHARANA | 2025-01-27 | 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 10 and 11 are not neat. |
| 26 | D-WA/3481/2025 | SAROJ KUMAR JEE, A.G.A | 2025-01-27 | Net xerox copy of order filed C copy of order not filed. |
| 27 | D-WP(C)/3275/2025 | GOURANG CHARAN MOHAPATRA | 2025-01-27 | 1. Grounds before prayer portion of writ petition not furnished. 2. The name of the counsel in capital letters in vakaltnama not furnished. |
| 28 | D-WP(C)/3355/2025 | ASMIYA RANJAN MAJHI | 2025-01-27 | 1. copy not served on SC (T). 2. paragraphs left blank in the declaration part of the affidavit. 3. .Petition not correctly addressed to Honorable Court 4. .Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 29 | D-CRLMP/2747/2025 | BHUBANESWAR DASH | 2025-01-27 | 1. Hologram of Rs.50/- not affixed on V.nama. |
| 30 | D-CRLMC/2637/2025 | SIDHARTHA SANKAR RAY 2 | 2025-01-27 | 1. Addressed of the honble C.J. not correctly furnished in I.A. petition. |

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| 31 | D-WA/3132/2025 | SONAK MISHRA, A.S.C. | 2025-01-27 | IN I.A.S NOT PROPERLY ADDRESS TO THE HONBLE COURT |
| 32 | D-WP(C)/3287/2025 | SUBASH CHANDRA SAHOO | 2025-01-27 | 30-OTHER DEFECT (IF ANY) 1.Copy not served on S.C.(C.T. and G.S.T.) 2.Synopsis and date charts are not alphabetically paginated and also not marked in index. 3.I.A.No.4850 of 2025 not page marked. 4.Prayer made for dispensing with filing of Annexure in prayer potion of I.A.No.4858 of 2025 does not tally with it cause title. 5.The name of the counsel in capital letters not furnished in vakaltnama. |
| 33 | D-WA/3133/2025 | SONAK MISHRA, A.S.C. | 2025-01-27 | IN I.A.S NOT PROPERLY ADDRESS TO THE HONBLE COURT |
| 34 | D-WP(C)/3290/2025 | SWADHIN KESARI SINGH | 2025-01-27 | 30-OTHER DEFECT (IF ANY) Reference certificate furnished, but status of W.P.(C)No.778 of 2023 notfurnished. |
| 35 | D- ABLAPL/2694/2025 | MANORANJAN KHATUA | 2025-01-27 | Address of victim should not be mentioned as per standing order.Put up for further SR. |
| 36 | D- ABLAPL/2699/2025 | BIRAJA PRASAD NANDA | 2025-01-27 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs. 50/- not paid. |
| 37 | D- CRLMC/2678/2025 | ASHOK KUMAR SAHOO | 2025-01-27 | 1.This case related to Sexual offence the name of the Victim and victim fathers and address deleted from the the petition as per the standing order 03/2024 and put up for S.R. thereafter. |
| 38 | D- ABLAPL/2631/2025 | RAJESH RANJAN SAHOO | 2025-01-27 | .Petition not correctly addressed to Honorable Court |
| 39 | D-WA/3249/2025 | RABI NARAYAN MISHRA - 2 | 2025-01-27 | 1. Authentication fee due on the Appellate Court Judgement Rs 3/- not paid. |
| 40 | D-WP(C)/2790/2025 | TAPAN KUMAR BISWAL | 2025-01-27 | 1. The name of the petitioner not correctly furnished in the top of the I.A. petition.2. paragraphs not correctly furnished in the declaration part of the affidavit in the I.A. petition. |
| 41 | D-WA/3213/2025 | JAYANTA KUMAR BAL, A.G.A. | 2025-01-27 | 1.Appellate Court /Revisional Order Judgement Net xerox copy of impugned order filed Certified copy not filed. |
| 42 | D- BLAPL/2545/2025 | SANJAY KUMAR DAS | 2025-01-27 | .Petition not correctly addressed to Honorable Court |
| 43 | D- BLAPL/2578/2025 | MANOJ BIHARI DAS | 2025-01-27 | .Subject Code incorrectly Mentioned |
| 44 | D- CRLMC/2508/2025 | PANCHANAN PANIGRAHI | 2025-01-27 | 1.At page no.3 order dated 31.08.2021 mentioned in the petition not correctly furnished.Description in para-5 of the petition appears to be wrong |
| 45 | D-WA/2943/2025 | SASWAT DAS,A.G.A | 2025-01-27 | Put up for S .R after filing of c .copy of impugned order . |
| 46 | D- CRLMP/2481/2025 | ASHOK KUMAR SAHOO | 2025-01-27 | 1.As per index sl no.3 nomenclature not correctly furnished 2..Subject Code incorrectly Mentioned |

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| 47 | D-ARBP/3344/2025 | ATUL TRIPATHY | 2025-01-27 | DATE OF ACCEPTANCE NOT STATED IN V NAMA |
| 48 | D-CRLMC/2683/2025 | ARIJEET MISHRA | 2025-01-27 | 1. I.C.C. Case. No. 4052022 mentioned in the synopsis and averment -1 of the petition does not tally with the cause title,prayer and under Annex-1 |
| 49 | D-WP(C)/3375/2025 | BASUDEV BARIK | 2025-01-27 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 50 | D-WA/2950/2025 | BIBEKANANDA NAYAK, A.G.A. | 2025-01-27 | Appeal and I .A are not addressed properly . |
| 51 | D-WP(C)/3237/2025 | SOUMYA RANJAN MOHANTY | 2025-01-27 | 30-OTHER DEFECT (IF ANY) I.A. is not correctly addressed to honorable court. |
| 52 | D-WA/2892/2025 | JAYANT KUMAR BAL,A.G.A | 2025-01-27 | 1.Net xerox copy filed under annexure -3 but c .copy not filed 2.Appeal is not addressed properly . |
| 53 | D-BLAPL/2644/2025 | AKSHAYA KUMAR SAHOO | 2025-01-27 | A per rejection order case type OR not mentioned in file. |
| 54 | D-CRLMP/2596/2025 | PRAVASH CHANDRA JENA | 2025-01-27 | 1.Affidavit is not proper since sl.no.2.appears to be wrong. 3..Petition not correctly addressed to Honorable Court |
| 55 | D-CRLA/2610/2025 | PABITRA KUMAR NAYAK | 2025-01-27 | Vernacu lar certificate not furnished in IA Filed |
| 56 | D-CRLMP/2600/2025 | DURGA PRASAD JENA | 2025-01-27 | Page no 12,13 and 15 not legible . 2..Subject Code incorrectly Mentioned |
| 57 | D-WP(C)/3134/2025 | GIRISH CHANDRA SAHU | 2025-01-27 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 58 | D-CRLREV/2505/2025 | AMIYA KUMAR MOHANTY | 2025-01-27 | 1.Free xerox copy of judgement filed under annexure -1 but original free copy of judgement not filed . 2.Code Indicated but not correct . 3.Crl.appeal is 10/2023 but in paragraph -1 of revision petition it is furnished -10/2024 . |
| 59 | D-ABLAPL/2682/2025 | ARIJEET MISHRA | 2025-01-27 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 8 To 11 not neat. |
| 60 | D-ABLAPL/2680/2025 | ASHOK KUMAR SAHOO | 2025-01-27 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 61 | D-LAA/2149/2025 | SOUMYA JYOTI BISWAL | 2025-01-27 | valuation of the land not furnished put after pointing the same for further SR |
| 62 | D-BLAPL/2649/2025 | SUDHANSU SEKHAR DASH | 2025-01-27 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 13 to 15 not partially neat. |
| 63 | D-BLAPL/2538/2025 | JAYAKRISHNA MOHAPATRA | 2025-01-27 | Case is a Sexual Offense. Name of Relation of Victim should be deleted first, then Put up for Further SR. |
| 64 | D-WP(C)/3238/2025 | SHAKTI DATTA TRIPATHY | 2025-01-27 | Date mentioned under annexure-3 not tally with the averment of the writ petition in para 5. |

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| 65 | D-BLAPL/2654/2025 | ABHINANDAN PRADHAN | 2025-01-27 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of rej.or. , not correct in para.6 of petition.2. page nos. 13 to 15 are not neatly legible. |
| 66 | D-BLAPL/2721/2025 | PRATYUSHA NAIDU | 2025-01-27 | Age of the petitioner not tally with rejection order. |
| 67 | D-WP(C)/3389/2025 | JAGAMOHAN PATTANAIK | 2025-01-27 | .Receipt Showing Serv.copy To it not Filed. |
| 68 | D-WP(C)/3306/2025 | DURGESH NARAYAN RATH | 2025-01-27 | Date mentioned in Annexure-12 does not tally with book marks index ,index and averment of writ petition. |
| 69 | D-RSA/2921/2025 | SHAIK ABDUL NAYEEM | 2025-01-27 | 1.NOT PROPERLY ADDRESSED TO THE HONOURABLE COURT 2.INDEX IS NOT PROPERLY PAGEMARKED PUT UP FOR FURTHER S.R AFTER RECTIFICATION |
| 70 | D-MACA/3289/2025 | RIMJHIMBALA PATI | 2025-01-27 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 30 day |
| 71 | D-BLAPL/2658/2025 | BISWAJIT NAYAK | 2025-01-27 | Date of FIR. in index not tally with para .2 of petition. |
| 72 | D-WP(C)/3268/2025 | NIRANJAN NAYAK | 2025-01-27 | 1.Petition not correctly addressed to Honorable Court. 2. Synopsis and date charts are not alphabetically paginated. |
| 73 | D-CMP/3235/2025 | PRASANTA KUMAR SATAPATHY | 2025-01-27 | Petitioner no.1 not mentioned in index, synopsis, date chart and v. nama of the petition. |
| 74 | D-MACA/3297/2025 | RIMJHIMBALA PATI | 2025-01-27 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 24 days |
| 75 | D-MACA/2912/2025 | PRAMOD KUMAR TRIPATHY | 2025-01-27 | 1. Period of Delay 160days |
| 76 | D-ABLAPL/2745/2025 | SIBA RANJAN POLEI | 2025-01-27 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.G.R case no. not mentioned in prayer.Page nos 12 to20 not neat. 2..Petition not correctly addressed to Honorable Court |
| 77 | D-WP(C)/3266/2025 | GOPAL PRASAD JENA | 2025-01-27 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 78 | D-BLAPL/2710/2025 | BINAYA BHUSAN ROUTRAY | 2025-01-27 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.10 partly neat. |
| 79 | D-CMP/3347/2025 | SRINIBASH SATAPATHY | 2025-01-27 | Annexure-5 not legible . |
| 80 | D-CRLMP/2544/2025 | APARES BHOI | 2025-01-27 | 1. Nomenclature not correctly mentioned in V.nama. 2..Petition not correctly addressed to Honorable Court |
| 81 | D-CMP/3362/2025 | SAMIR KUMAR MISHRA | 2025-01-27 | 1. C.copy of annexure-6 not filed . 2. .Subject Code incorrectly Mentioned |

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| 82 | D-CRLMP/2590/2025 | SUBAS CHANDRA DAS | 2025-01-27 | 1.Sl. no.2 not correctly furnished in affidavit. 2. Name of the place of S.P. Sl. no.5 not correctly mentioned in Index. 3..Subject Code Not Furnished . |
| 83 | D-FAO/3307/2025 | RIMJHIMBALA PATI | 2025-01-27 | 1. Period of Delay 66 Days. |
| 84 | D-CRLMP/2593/2025 | PRAVASH CHANDRA JENA | 2025-01-27 | .Petition not correctly addressed to Honorable Court |
| 85 | D-CONTC/3441/2025 | MAHESWAR MOHANTY | 2025-01-27 | Code not correct |
| 86 | D-CMP/3340/2025 | SANJIB KUMAR BHANJADEO | 2025-01-27 | 1-COURT FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. C.fee of Rs6/- to be paid . 2. .Petition not correctly addressed to Honorable Court |
| 87 | D-RSA/2931/2025 | SUVASHISH PATTANAIK | 2025-01-27 | 1.D.C.Fee of Rs.120/- to be Paid 2.Date of Judgement mentioned in the Lower appellate Court does not tally in the Index and also In the Appeal Memo. |
| 88 | D-ABLAPL/2677/2025 | ASUTOSH TRIPATHY | 2025-01-27 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex.2 not described in the petition.2Deponent not signed in declaration of affidavit. 3. page no.9 not partially legible. |
| 89 | D-WA/3135/2025 | SATYABRATA MOHANTY,A.G.A | 2025-01-27 | 1. C Copy of impugned order not filed 2. Petitioner not correctly describe. |
| 90 | D-MACA/3369/2025 | ANUPAM DASH | 2025-01-27 | 1.Court Fee Rs.3243/- Payable But Not Paid. |
| 91 | D-WP(C)/217/2025 | AKASH KUMAR PATAJOSHI | 2025-01-27 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Nomenclature of the case may be WPC(PIL).2.Ground before prayer not furnished. |
| 92 | D-MSA/3317/2025 | SURYAKANTA DASH | 2025-01-27 | 1. Appeal memo Not correctly addressed. |
| 93 | D-WP(C)/3308/2025 | DURGESH NARAYAN RATH | 2025-01-27 | 30-OTHER DEFECT (IF ANY) Legible copy of page-95 to be filed. |
| 94 | D-WP(C)/3313/2025 | RAMAPRASAD DALAI | 2025-01-27 | 30-OTHER DEFECT (IF ANY) 1.Mobile number of all the counsel in vakaltnama not furnished. 2.I.A. is not correctly addressed to Honorable court. 3.Date mentioned in Annexure-11 does not tally with book marks index , index and averment of writ petition. Petition not correctly addressed to Honorable Court |
| 95 | D-CONTC/3207/2025 | ADV. | 2025-01-27 | 1. Subject Code Not Indicated In The Petition. 2. Address To Court Not Furnished. |
| 96 | D-CRLA/2691/2025 | DEVASHIS PANDA | 2025-01-27 | VNAMA not properly executed |

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| 97 | D- CONTC/3293/2025 | PRAFULLA KUMAR MOHAPATRA | 2025-01- 27 | 1. Period of Delay 165 days. 2.Paragraphs not serially marked in the petition .3. Paragraphs not correctly marked in the declaration part of the affidavit. |
| 98 | D- CONTC/2969/2025 | BIJAYALAXMI SAHOO | 2025-01- 27 | 1.Address To The Honble Court Is Not Proper. 2.Reference Certificate Not Furnished. |
| 99 | D- ABLAPL/2672/2025 | SUSANTA KUMAR LENKA | 2025-01- 27 | Page no. 23 not properly scanned.Annexure 2 and page no. 26 not mentioned in file. |
| 100 | D- ABLAPL/2673/2025 | SUSANTA KUMAR LENKA | 2025-01- 27 | 1. ABLAPL NO. 3712 /2024 DATE OF DISP. OF NOT REFLECT IN THE REF. CERTIFICATE AS PER FIR. DETAILS. 2.Annex.1 not reflected in the petition . |
| 101 | D- CMAPL/2312/2025 | AKSHAYA KUMAR JENA | 2025-01- 27 | 1. Period of Delay 691 days 2. Receipt showing copy on UoI not filed. |
| 102 | D-WP(C)/3345/2025 | RAGHUNATH BISWAL | 2025-01- 27 | 8-CAUSE TITLE NOT IN ORDER. address of op 1 not stated in cause title |
| 103 | D- CMAPL/3351/2025 | SOURAV SUMAN BHUYAN | 2025-01- 27 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.Copy of dismissal order not filed |
| 104 | D-WP(C)/3240/2025 | SHAKTI DATTA TRIPATHY | 2025-01- 27 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Age of the opposite party no 2 and 5 not mentioned in the cause title |
| 105 | D- MACA/3302/2025 | RIMJHIMBALA PATI | 2025-01- 27 | 16-PETITION/APPEAL NOT IN TIME Period of Delay 74 days 2.statutory deposit not made |
| 106 | D-WP(C)/3323/2025 | SAMEER KUMAR DAS | 2025-01- 27 | Petition not correctly addressed to Honorable Court |
| 107 | D-WP(C)/3364/2025 | SHARMISTHA PRIYADARSHINI | 2025-01- 27 | 30-OTHER DEFECT (IF ANY) Paragraphs of writ petition not correctly numbered. |
| 108 | D- ABLAPL/2651/2025 | SIDDHARTH GOUTAM DAS | 2025-01- 27 | 14-NOT PROPERLY INDEXED. 1. AB not mentioned in index. 2..Petition not correctly addressed to Honorable Court |
| 109 | D-WP(C)/3360/2025 | H.V.B.R.K.DORA | 2025-01- 27 | Legible Copy of Page No 92 and 93 to be filed. |
| 110 | D-WP(C)/3365/2025 | ASMIYA RANJAN MAJHI | 2025-01- 27 | Annexure 1 and 2 not Legible. (2) copy not served on Standing counsel (Transport) (3) Declaration Paragraphs not properly filled up. |
| 111 | D-WP(C)/3366/2025 | MANOJA KUMAR KHUNTIA | 2025-01- 27 | Annexure 2 Page No 12 not Legible. |
| 112 | D- BLAPL/2664/2025 | KISHORE KUMAR MISHRA | 2025-01- 27 | 1. As per rejection order,in S.T.4/29 of 25 under Annexure-2 not mentioned in the petition.2. As per rejection order,in G.R.Case No.under Annexure-2 does not tally with para-6 of the petition.3.Date of rejection order under Annexure-2 does not tally with Index.4. Annexure-2 not marked on the file 5. .Petition not correctly addressed to Honorable Court |

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| 113 | D-WP(C)/3368/2025 | SHIB SHANKAR MOHANTY | 2025-01-27 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Rule-8 of Orissa High Court P.I.L.Rules not complied with. 2.Annexure-5 is not correctly described in book marks index and index i.e Xerox attested copy has been described as Certified copy. 3. Petition not correctly addressed to Honorable Court. |
| 114 | D-CMAPL/3019/2025 | KIRTAN DANG | 2025-01-27 | 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02-25- paise not paid |
| 115 | D-WP(C)/3292/2025 | ALOK KUMAR MOHAPATRA | 2025-01-27 | .Subject Code incorrectly Mentioned |
| 116 | D-BLAPL/2667/2025 | BIDESHI KUMAR GHADEI | 2025-01-27 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.The Honorable Court not correctly addressed in the Interim Application.2. Paragraph no. not correctly furnished on declaration |
| 117 | D-FAO/3385/2025 | SURESH KUMAR MISHRA | 2025-01-27 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 30 days. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10p.be paid. Decree Rs 4.50p.be paid. |
| 118 | D-BLAPL/2662/2025 | AKSHAYA KUMAR SAHOO | 2025-01-27 | 1. Annexure-2 not properly marked on the file as per Index..2.As per index ,Annexure-3 not marked on the file. |
| 119 | D-CRLREV/2586/2025 | BIDESHI KUMAR GHADEI | 2025-01-27 | 16-PETITION/APPEAL NOT IN TIME 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 50 days. 2.Copy of Trial Court Judgement / Order Authenticated copy of order dtd.18/3/24 not filed. 3.Further SR shall be made after defect no.2 is removed. |
| 120 | D-ABLAPL/2746/2025 | ASHOK KUMAR JENA | 2025-01-27 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Occupation not furnished in the affidavit. 2.page no.14 not partially neat. 3..Petition not correctly addressed to Honorable Court |
| 121 | D-ABLAPL/2688/2025 | JAYDEEP PAL | 2025-01-27 | .Petition not correctly addressed to Honorable Court |
| 122 | D-CRLREV/2536/2025 | HEMANTA KUMAR MOHANTA | 2025-01-27 | 1. Court Fee Rs.6/- be paid on revision petition. 2.Anx.3 filed without indexing. |
| 123 | D-CMAPL/3284/2025 | PRABIN DAS | 2025-01-27 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Period of Delay 02 days |

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| 124 | D-BLAPL/2697/2025 | BISWORANJAN SWAIN | 2025-01-27 | .Petition not correctly addressed to Honorable Court |
| 125 | D-ABLAPL/2715/2025 | SANTOSH KUMAR DWIVEDY | 2025-01-27 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished on declaration. |
| 126 | D-BLAPL/2703/2025 | SAPAN KUMAR LENKA | 2025-01-27 | .Petition not correctly addressed to Honorable Court |
| 127 | D-BLAPL/2657/2025 | SUSHANTA KUMAR SAMANTARAY | 2025-01-27 | 1.Date of disp. of not reflect in ref. certificate.2.Age of the petitioner not tally with rejection order. 3. As per index, annexs. are not correctly furnished in the petition. |
| 128 | D-CRLMP/2675/2025 | MD. RIAZ | 2025-01-27 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. .Subject Code incorrectly Mentioned |
| 129 | D-WP(C)/3348/2025 | AMBUJA BANDHU PARIDA | 2025-01-27 | 1.Petition not correctly addressed to Honorable Court 2. Age of the opposite party no 3 and 4 not mentioned in the cause title. 3. page no 30 not neat and legible. |
| 130 | D-CRLMC/2096/2025 | PRATIK DASH | 2025-01-27 | 1.Resp.no.1 is not correctly described.2.Order dtd.12.04.2024 has been passed by learned JMFC(R) Balasore in ICC case no.927/2014 vide under Annex-1 whereas the said i stated to have been passed by SDJM Balasore in cause title. |
| 131 | D-WP(C)/3283/2025 | DIGAMBARA MISHRA | 2025-01-27 | Legible copy of page-68 to be filed. |
| 132 | D-WP(C)/3378/2025 | ASIT KUMAR DASH | 2025-01-27 | 1.Receipt Showing Serv.copy To ct not Filed. 2. Prayer of the IA application Date of Annexure 3 mentioned seems to be Wrong in place of 23.08.2024 it has been marked 16.08.2024. |
| 133 | D-CRLA/2729/2025 | LAMBODAR ACHARI | 2025-01-27 | Place it after redaction of R2 who is the victim |
| 134 | D-WA/3250/2025 | SONAK MISHRA,A.S.C | 2025-01-27 | 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 385days 2.Code Not furnished . |
| 135 | D-CRLMC/2604/2025 | BIJOY SWAROOP NANDA | 2025-01-27 | 1.G .R.Case N o.776 of 2023 mentioned in the under Annex-1 does not tally with the synopsis ,cause title and averment-1 of the petition.2.G.R.case number not correctly mentioned in the prayer of the petition. |
| 136 | D-ABLAPL/2717/2025 | SALAUDDIN KHAN | 2025-01-27 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 137 | D-WA/3374/2025 | ISHWAR MOHANTY | 2025-01-27 | 1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 1. Court Fee Rs12/ not paid 2. AU fee Rs 2.25 paise not paid 3. Ops.2 and 3 not made parties 4. Provision of Law Not furnished |
| 138 | D-ABLAPL/2708/2025 | JAGABANDHU SAHU | 2025-01-27 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |

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| | | | | 1.As per record, Annexure-1 not properly page marked in Index.2. Name of P.S. under Annexure-1 does not tally with Synopsis and petition |
| 139 | D-WP(C)/3113/2025 | BHABANI PRASAD MOHANTY | 2025-01-27 | .Receipt Showing Serv.copy To ct not Filed. |
| 140 | D-CONTC/3501/2025 | ADV. | 2025-01-27 | IN REF. CERTIFICATE YEAR OF CONTC IS WRONG 2.NOT PROPERLY ADDRESS TO THE HONBLE COURT |
| 141 | D-WP(C)/3328/2025 | NIRANJAN BISWAL | 2025-01-27 | Age of petitioner no 5 not mentioned |
| 142 | D-WP(C)/3318/2025 | DIGAMBARA MISHRA | 2025-01-27 | Age of petitioner no 5 -D not mentioned |
| 143 | D-CRLA/2551/2025 | JAGABANDHU SAHU | 2025-01-27 | 1.Code Indicated but not correct . 2.In being aggrieved ,date of judgement ,case number and name of judicial officer appears to be not correct . |
| 144 | D-BLAPL/2724/2025 | RANJAN KUMAR NAYAK | 2025-01-27 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Occupation of the deponent on affidavit not furnished.2.Signature of the petitioner on V>Nama does not tally with cause title. |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 27-01-2025 (CASES FILED BEFORE 2024)

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|---------------|----------------------|--------------------|---|--|
| 1 | RVWPET/45/2015 | RVWPET/45/2015 | M/S.ALEKH CH.MOHANTY | OTHERS. RIVIEW IN CRIMINAL CASES MAY NOT LIE IN VIEW OF SECTION 362 CRPC |